

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 27TH MARCH, 2021

No. 80 A: In exercise of powers conferred under Sub Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the High Court is pleased to confer the powers of a Judicial Magistrate of the 1st Class upon Mr. Nishant Kumar, Civil Judge (Sr. Div.)-I-cum-ACJM, Dumka [under orders of transfer as Civil Judge (Senior Division) at Ranchi], for the Ranchi District.

Further, in exercise of the powers conferred under Sub Section (1) of Section 12 of the Criminal Procedure Code, Mr. Nishant Kumar is appointed as Chief Judicial Magistrate for the Ranchi District.

By order of the Court,

Sd/-Ambuj Nath
Registrar General

Memo No. 1715 / Apptt. _____ Dated Ranchi, the 27th March, 2021

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.


Registrar General